

ITEM NO.53

REGISTRAR COURT. 2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 33052/2023

OM PARKASH & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date : 05-12-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gagan Gupta, AOR
Mr. Ananta Prasad Mishra, Adv.

For Respondent(s)

Mr. Alok Sangwan, Sr. A.A.G.
Mr. Sumit Kumar Sharma, Adv.
Mr. Samar Vijay Singh, AOR
Mr. Rajat Sangwan, Adv.
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, is granted to respondent nos.1 to 3 to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

VIVEK SAXENA
Registrar